

in Punjab had irrigated the crop, it was not possible to separately work out estimates of cost of cultivation/production of kapas grown under rain-fed conditions.

The data for 1973-74 and 1974-75 are still being compiled by the implementing agencies; part of the data has been received and is being processed.

(c) While fixing the minimum support prices for kapas for the 1975-76 season, the Government considered, among other things, the recommendations of the Agricultural Prices Commission in this regard. The Commission, it may be mentioned, took into account the available data on cost of cultivation/production of kapas, including those referred to above, and other relevant issues while making their recommendation on the subject

Nagarjunsagar Project

55. SHRI B. PAPI REDDY : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that Government have promised funds for Nagarjunsagar project; and

(b) if so, what is the amount Government propose to give for the project?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH) : (a) and (b) The Government of India have agreed to provide a special advance plan assistance of Rs. 3.5 crores during the current year to the Government of Andhra Pradesh for Nagarjunsagar Project with a view to accelerate works on the project, subject to certain conditions.

Family Planning Programme in States

56. SHRI OMPARKASH TYAGI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the State Governments get their family planning programmes approved by the Central Government;

(b) whether the recent incentives announced by the Haryana Government as reported in the Tribune of 19th December, 1975 aimed at achieving a zero rate of growth in population by 1984 have been approved by the Central Government; and

(c) whether the Central Government propose to adopt similar measures for their employees and advise the other State Governments to follow the same steps?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE) : (a) The programme for family welfare planning is a centrally sponsored programme for which 100 per cent financial assistance is provided by the Central Government to the State Governments, according to an approved pattern. Within the framework of broad policy, the State Governments are free to decide their own strategies for implementation of the programme.

(b) The Haryana Government took the decisions on their own on the incentive scheme and no specific approval of the Central Government was sought for.

(c) The Central Government has not yet adopted similar measures for its employees. The decisions taken by the Haryana Government have been brought to the notice of the other State Governments.

Intrusion by Trawlers of Taiwanese Origin

57. SHRI OM PRAKASH TYAGI : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that in April 1975 two large fishing trawlers of Taiwanese origin were caught very close to our shores near Nellore in Andhra Pradesh;